

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 8th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited **Appellant (s)**

Versus

**Gujarat Electricity Regulatory Commission
& Anr.** **Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri and
Mr. Anand K. Ganeshan

Counsel for the Respondent(s): Mr. Amit Kapur and
Ms. Poonam Verma
Mr. Malav. Deliwala for R-2

ORDER

Heard Mr. Amit Kapur, learned advocate for respondent. Post the matter for further hearing on **11th May, 2012** as first item.

(V.J. Talwar)
Technical Member
Ss

(P.S. Datta)
Judicial Member